

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. IA/1844/2024 IN C.P. (IB)/299(MB)2023

IN THE MATTER OF

Axis Bank Limited

VS

VIN Semiconductors Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 23.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: None

For the Respondent:

ORDER

I.A. 1844/2024

The matter has been called twice. None has appeared on behalf of the Applicant.

In the interest of justice, adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)